

basis of potential linked credit plans prepared by NABARD for each District in the various States NABARD has identified two Districts in Madhya Pradesh namely (i) Hoshangabad (ii) Chindwara for intensive development of Agro processing units.

Shortage of Funds with the Indian Hockey Federation

697. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Indian Hockey Federation does not have funds to provide uniforms and Playing gear to the country's Olympic team and is depending on multi-national shoe company "Reebok" for equipment; and

(b) if so, reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN): (a) No, Sir. The Indian Hockey Federation (IHF) has funds to provide uniforms and playing kits to country's Olympic Hockey team. However, the IHF has entered into a sponsorship agreement with the multi-national Shoe Company "Reebok" which will provide the playing equipment to the Hockey Team for the Atlanta Olympics.

(b) Does not arise.

Facilities at Nagpur Railway Station

698. MISS SAROJ KHAPARDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have taken any steps for further augmentation of the existing facilities at Nagpur railway station;

(b) if so, what are the details thereof; and

(c) what additional facilities Government propose to provide at the station during 1996-97 with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) and (c) The work of improvement to amenities at Nagpur railway station comprising widening of platform, provision of additional retiring rooms, relocating of cloak room and

refreshment facilities, provision of escalators, extension of platform shelters, augmentation of toilet facilities, enlargement & improvement of circulating area etc. has been sanctioned this year at an estimated cost of Rs. 335.50 lakh. Execution of this work will start shortly after completion of requisite formalities and will take about two years to complete, depending upon the availability of funds.

Implementation of National Nutrition Policy

699. SHRIMATI JAYANTI PATNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the year of adoption of the National Nutrition Policy;

(b) whether the progress regarding the implementation of the NNP is being monitored from time to time;

(c) if so, the details of the progress made in different States under the Policy, during 1993-94, 1994-95 and 1995-96; and

(d) the details of the steps proposed to be taken to implement the Policy effectively during 1996-97?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) The National Nutrition Policy was adopted in 1993.

(b) Yes, Sir.

(c) An Inter-Ministerial Co-ordination Committee has been set up under the chairpersonship of Secretary(WCD) in November, 1993 to coordinate the implementation of National Nutrition Policy (NNP). Four meetings of the Committee have been held so far.

A National Plan of Action on Nutrition has been formulated and released in April, 1995 to serve as a framework for implementing the NNP by the concerned sectors. Four regional advocacy workshops on Micronutrient Malnutrition have been organised during 1994-95 to sensitize the programme officers of the State Governments. The development of District Nutrition Profiles of 21 States/Union Territories has been undertaken through three national level organisations. The Chief Secretaries of all the States/Union Territories have been requested to undertake State level